

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.171/2014  
RT CA(CAA)NO.122/Chd/Hry/2017**

**In the matter of scheme of amalgamation:**

Jatalia Global Ventures Ltd. ...Petitioner/Transferor Co.

And

M/s Aashee Infotech Ltd. ...Petitioner/Transferee Co.

Present: Mr. Rajeev Kumar Goel, Advocate for the petitioners.  
Ms.Amarpreet Kaur, Senior Technical Assistant for  
Official Liquidator and the Regional Director, New Delhi.

The matter could not be taken up today due to paucity of time. Adjourned  
to 25.10.2017.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

September 25, 2017  
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